<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016 APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016 APPEAL NO. 297 OF 2016 APPEAL NO. 01 OF 2016 APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 13th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

In the matter of:

Uttar Pradesh Power Transmission Corporation Ltd. & Ors. Appellant(s) Vs.

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sunil Kumar Pat

Counsel for the Respondent (s) : -

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

In the matter of: State Load Despatch Center, Delhi Vs. Central Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Ms. Swapna Seshadri Mr. Ashwin Mr. Parichita Choudhary	
Counsel for the Respondent (s)	:	-	

APPEAL NO. 297 OF 2016

In the matter of:	
Punjab State Transmission Corporation Ltd.	 Appellant(s)
Vs.	

Central Electricity Regulatory Commission & Ors.		Respondent(s)				
Counsel for the Appellant (s) : Mr. M.G. Ramachandran Ms. Poorva Saigal						
Counsel for the Respondent (s) : -						
APPEAL NO. 01 OF 2016						
<u>In the matter of:</u> Chairman-Cum-Managing Director, Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr. Vs.		Appellant(s)				
Central Electricity Regulatory Commission & Anr.		Respondent(s)				
Counsel for the Appellant (s) : Mr. Manoj kr. Sharma for Mr. Pradeep Misra						
Counsel for the Respondent (s) : -						
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016						
<u>In the matter of:</u> Delhi Transco Ltd. Vs.		Appellant(s)				
Central Electricity Regulatory Commission & Anr.		Respondent(s)				
Counsel for the Appellant (s) : Ms. Swapna Seshadri Mr. Ashwin Ms. Parichita Choudhury						
Counsel for the Respondent (s) : -						
ORDER						

On being mentioned, the matters are taken on board.

List these matters for hearing on <u>01.02.2018.</u> In the meantime, interim order to continue.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member